

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/978(KB)2019
IA(I.B.C)/828(KB)2024, IA(I.B.C)/615(KB)2024,
IA(I.B.C)/800(KB)2023, IA(I.B.C)/1430(KB)2020,
CONT.A. (IBC)/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS SHREE RAM SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Jayati Chowdhury, Adv.] For the Suspended Board
Ms. Rashmi Singhee, Adv.]
Mr. Ahana Banerjee, Adv.]

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Goptu, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **28.06.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**